

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2515

ANSWERED ON:16.12.2008

RESERVATION IN HIGHER EDUCATIONAL INSTITUTIONS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Kumar Shri Shailendra;Meinya Dr. Thokchom;Singh Shri Mohan;Verma Shri Ravi Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of seats reserved for different categories in various universities, Higher Educational Institutes, I.I.Ts. and I.I.Ms. under Government of India for the academic year, 2008;
- (b) the percentage of the seats, out of the above reserved seats that have been filled and the manner in which the remaining seats are likely to be filled up;
- (c) whether eligible SC/ST/OBC students were found at each level;
- (d) if so, the details thereof;
- (e) if not, the number of reserved seats that remained vacant thereof; and;
- (f) the manner in which the said seats were subsequently filled up?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (f): Admission in Central Educational Institutions (CEIs) are made in terms of provisions of Central Educational Institutions (Reservation in Admission) Act, 2006 and in accordance with the directions of the Supreme Court in the matter of Writ Petition(Civil) No 265 of 2006 and a batch of related Writ Petitions and also in the matter of IA No 3 of 2008 in Writ Petition (Civil) No 35 of 2007.

Filling of reserved seats is based on eligibility of students and depending on choice of applicants for course. Students belonging to SC, ST and OBC categories are also eligible to opt for general merit seats, for example, Jawaharlal Nehru University (JNU) has reserved 256 seats for the OBCs students in 2008-09. The university had admitted a total numbers of 347 OBC candidates of which 174 candidates were accommodated within the general merit category. Similarly, by way of example, out of 654 seats available for the OBC categories in all the 13 Indian Institutes of Technology (IITs), only 20 seats have remained vacant of which 11 seats were vacant in the architecture/ design course where insufficient numbers of OBC students appeared in aptitude test for architecture/ design. Government have issued directions vide OM No. 1-1/2008-(III)U.I(A) dated 17th October, 2008 to all Central Educational Institutions (CEIs) to ensure compliance with the Apex Court's direction that seats reserved for OBCs are filled by other eligible students, if they are vacant after admitting all eligible OBC students excluding the 'creamy layer'. It was further directed that each CEI shall ensure that maximum cut off marks of OBCs are not kept lower than 10% from the cut off marks for general category candidates, as directed by Supreme Court.